

Court-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 221 of 2014

Dated : 14th November, 2014

Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

Mula Pravara Electric Co-Operative Society Ltd. ... Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Hasan Murtaza

Counsel for the Respondent (s) : Mr. Buddy A. Ranganadhan
Mr. G. Saikumar
Mr. Soumya Sai Kumar
Mr. Rahul Kohli

ORDER

The Learned Counsel for the Respondent seeks some time to file Reply. He is directed to file Reply by 28th November 2014.

Post the matter for hearing on 10th December 2014. Rejoinder, if any, may be filed in the meantime.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

jps/vg